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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.22/KB/2016

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>th</sup> December 2017, 10.30 A.M**

Name of the Company		Mohta Credit and Investment Fund Ltd.	
Under Section		14 (1)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ARVIND BAJPAI  
PRACTISING COMPANY  
SECRETARY

Arvind Bajpaie  
15/12/17

**ORDER**

Ld. Pr. CS for the petitioners is present.

No reply has been filed by the Registrar of Companies, West Bengal.

Heard. Reserved for order.

*Sd*

(Jinan K.R.)  
Member (J)

*Sd*

(V.P.Singh)  
Member (J)